

High Court of Jammu and Kashmir at Srinagar

ORDER

No:- 7/0

Dated:- 01/09/2018

Subject:- Nomination of Hon'ble Administrative Judges for different District(s)

Consequent upon the retirement on superannuation of Hon'ble Mr. Justice Janak Raj Kotwal and in partial modification of High Court order No. 177 dated 23.05.2018, the following Hon'ble Judges of the High Court of Jammu and Kashmir are appointed as Administrative Judges for the District(s) shown against each of them:-

Sr.No	Name of the Hon'ble Judge	District
1.	Hon'ble Mr. Justice Sanjeev Kumar	Kathua, Kishtwar, Ganderbal
2.	Hon'ble Mrs. Justice Sindhu Sharma	Reasi, Bandipora
3.	Hon'ble Mr. Justice Rashid Ali Dar	Kupwara

By Order

(Sanjay Dhar)
Registrar General

No:- 35045-50/9.5

Dated:- 01/09/2018

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir
2. Secretary to Hon'ble Mr. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K, Srinagar
4. Registrar Judicial High Court of J&K Jammu / Srinagar.
5. Principal District & Sessions Judge Kathua/Kishtwar/ Ganderbal/
Reasi/Bandipora/Kupwara.

..... for information and with the request to circulate the order amongst the Judicial Officers working under his territorial Jurisdiction.

6. CPC e-Courts, High Court of J&K, for uploading on the High Court Website.

Registrar General